

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd and
EMAAR MGF Land Ltd.

...

Applicant/Petitioner

Order under Section 230-232.

Order delivered on 11.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

Renotified to 19.03.2021.


(NIRMALA VINCENT)
COURT OFFICER

11.03.2021
Deepak